

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. NO.7 IN CIVIL APPEAL NO.782 OF 2006

STATE OF U.P. & ANR.

Appellant (s)

VERSUS

MUKUND LAL SINGH

Respondent(s)

(For directions)

Date: 04/12/2006 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s) Mr. Rakesh Uttamchandra Upadhyay,Adv.

For Applicant/ Mr. Prashant Bhushan,Sr.Adv.

Respondent(s) Dr. Vinod Tewari,Adv.

Mr. Pankaj Kumar Singh,Adv.

Mr. Goodwill Indeevar,Adv.

For Respondent(s) Mr. Garvesh Kabra,Adv.

Mr. Vishwa Pal Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

Let the interlocutory application be considered at the time of hearing the main appeal.

[ Alka Dudeja ]

Court Master

[ Om Prakash ]

Court Master